

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.2139/2020**

**Date of Decision: 12<sup>th</sup> February, 2021**

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)**  
**RAVINDER KAUR, MEMBER (J)**

1. Dilipkumar Singh S/o. Prasiddha Singh  
Age – 37, Occ – Asst. Loco Pilot  
R/o. Plot No.1, Chandra Nagar,  
Post – Parwati Nagar, District – Nagpur – 440 027  
Mob No.8600049570.  
Email-dksingh2289@gmail.com
2. Niranjan Kumar S/o Raju Prasad  
Age-29 yrs, Occ-Asst. Loco Pilot  
R/o. Flat No-S/105, Nalanda Apartment,  
Banerjee Lay Out, Bhagwan Nagar,  
District-Nagpur – 440 027.
3. Ramnivas Yadav S/o Kalika Ram  
Age – 38 yrs, Occ-Asst. Loco Pilot  
R/o. RB-III, 272/A, Central Railway  
Colony, Ajni,  
District – Nagpur – 440 003.
4. Dinesh Kumar Rajpoot S/o Gulab Rajpoot  
Age – 30 yrs, Occ – Asst. Loco Pilot  
R/o. Plot No.1077/4, 272/A,  
Tulsi Nagar Colony, Shanti Nagar,  
District – Nagpur – 440 002.
5. Prahalad Meena S/o Ram Nivas Meena,  
Age – 34 yrs, Occu – Asst. Loco Pilot  
R/o. Plot No.29, 272/Balaji Nagar Extension,  
Bhagwan Nagar, District – Nagpur – 440 027.
6. Ramdas Khoushi S/o Tukaram Khoushi,  
Age – 39 yrs, Occu-Asst. Loco Pilot,  
R/o. Plot No.88, Balaji Ice Factory,  
Uppalwadi, District – Nagpur.
7. Arun Kumar Singh S/o Fulchand Singh,  
Age – 40 yrs, Occu-Asst. Loco Pilot  
R/o. Dhanguari Lay out Bhilgaon  
Kamptee, District – Nagpur – 440 026.
8. Pawan Kumar S/o Indradeo Yadav,  
Age – 32 yrs, Occ-Asst. Loco Pilot  
R/o. RB-II, 372/D, Central Railway

Colony, Ajni, District – Nagpur – 440 003.

9. Ishwer Lal S/o. Ram Prasad  
Age-36, Occ-Asst. Loco Pilot  
R/o. Plot No.36, Flat No.3, 3<sup>rd</sup>  
Floor Aradhana Nagar, Dighori,  
District-Nagpur – 440 024.
10. Mahendra Saw S/o Naresh Sahu  
Age – 36 yrs, Occ-Asst. Loco Pilot  
R/o. RB-III, 376/F, Central Railway Colony,  
Ajni, District – Nagpur – 440 003.
11. Dipak Kumar S/o Raj Kumar Prasad  
Age-38 yrs, Occ- Asst. Loco Pilot  
C/o. Yogiraj B, Flat No.301,  
Ganga Apartment, Maharana Nagar-II  
Zingabai Takli, Godhni Road,  
District – Nagpur – 440 030.
12. Rajesh Kumar Yadav S/o Shankar Dayal Yadav,  
Age – 39 yrs, Occ-Asst. Loco Pilot,  
C/o. Suresh Pal, Plot No.13,  
Mitra Nagar, District – Nagpur – 440 027.
13. Abhiranjan Kumar S/o Yogendra Prasad Verma  
Age – 31 yrs, Occ- Asst. Loco Pilot  
C/o. N.R. Sakhare, Khalasi Line,  
Mohan Nagar, District – Nagpur – 440 001.
14. Pradeep Kumar S/o. Deep Naryan Singh  
Age – 30 yrs, Occ-Asst. Loco Pilot  
C/o. Ajay S. Badode, Khalasi  
Line, Mohan Nagar, District-  
Nagpur – 440 001.
15. Shambhu Kumar S/o Arjun Malakar,  
Age – 30 yrs, Occ-Asst Loco Pilot  
C/o. Amar Singh, Santra Market,  
Near Sainath Apartment, Bajaria,  
District – Nagpur – 440 018.
16. Prahallad Sahu, S/o. Jayalal Sahu  
Age – 31 yrs, Occu-Asst. Loco Pilot  
Khalasi Line, Mohan Nagar,  
District – Nagpur – 440 001. ... **Applicant**

( By Advocate Shri Sandeep N. Nandeshwar)

**Versus**

1. The Union of India  
Through, The General Manager,  
Central Railway, Mumbai – 440 001.
2. The Divisional Railway Manager  
Having his office at DRM Office,  
Central Railway, Nagpur Division,  
Nagpur – 440 001.
3. The Chief Personal Officer,  
Having his office at Central  
Railway, CSTM, Mumbai – 400 001.
4. The Divisional Personal Officer,  
Having his office at DRM Office,  
Central Railway, Nagpur Division,  
Nagpur – 440 001. ... Respondents

(By Advocate Shri Alok Upasani)

**ORDER (ORAL)**  
**Per : Ravinder Kaur, Member (J)**

**Present:-**

Advocate Shri Sandeep N. Nandeshwar for the applicants. Advocate Shri Alok Upasani for the respondents.

2. On perusal of record, it is revealed that in spite of giving opportunity twice to the applicants, the OA has not been submitted in correct format. The translated copies of documents enclosed in the OA are not attested as true copies nor they have been arranged in proper manner. The verification of the OA is also not properly done.

3. In view of these deficiencies, Shri Sandeep Nandeshwar seeks permission to withdraw the Original Application with liberty to file better OA afresh.

4. The Original Application is accordingly dismissed as withdrawn with liberty to file afresh. MA No.2131/2020 stands closed. No order as to costs.

(Ravinder Kaur)  
Member (Judicial)  
ma.

(Dr. Bhagwan Sahai)  
Member (Administrative,

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16/01/21